

ITEM NO.120

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 207 OF 2007

BHAGLOO LODH & ANR.

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail and office report)

Date: 09/06/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE SWATANTER KUMAR  
[VACATION BENCH]

For Appellant(s) Mr. J.P. Dhanda ,Adv (Not present)

For Respondent(s) Mr. T.N.Singh, Adv.  
Mr. Manoj Kumar Dwivedi, Adv.  
Mr. Aviral Shukla, Adv.  
Mr. Abhinav Srivastava, Adv.for  
Mr. G.V.Rao, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List tomorrow, the 10th June, 2011 showing the name  
of the learned counsel for the parties properly.

(Parveen Kr. Chawla)  
Court Master

(Indu Satija )  
Court Master